## GOVERNMENT OF INDIA COMMUNICATIONS AND INFORMATION TECHNOLOGY LOK SABHA

UNSTARRED QUESTION NO:5405 ANSWERED ON:09.05.2012 PERMISSION FOR INSTALLATION OF TOWERS Dharmshi Shri Babar Gajanan

## Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether it is mandatory for all cellphone operators to seek prior sanction from the Wildlife Division under the Ministry of Environment and Forests before installing their communication towers;
- (b) if so, whether the Government is aware that some cell phone operators are violating these guidelines; and
- (c) if so, the details thereof and the steps taken/being taken by the Government in this regard?

## **Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA)

- (a) Madam, it is not mandatory for all cell phone operators to seek prior sanction from the Wildlife Division under the Ministry of Environment and Forests before installing their communication towers.
- (b) & (c) Does not arise in view of (a) above.